

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1302
ANSWERED ON:26.11.2009
AMENDMENT IN JUDGES ENQUIRY ACT,1968
Owaisi Shri Asaduddin;Rawat Shri Ashok Kumar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to amend the Judges Enquiry Act,1968;
- (b) if so, the details thereof; and
- (c) the time by which the new legislation is likely to be finalised ?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a)to(c) : The Government is considering bringing in a comprehensive Bill on Judges standard and accountability.